

**No.B.13021/101/2020-DMR/Pt-III**  
**GOVERNMENT OF MIZORAM**  
**DISASTER MANAGEMENT & REHABILITATION DEPARTMENT**

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*Aizawl, the 31<sup>st</sup> of August, 2020*

**ORDER**

Whereas, the Ministry of Home Affairs, vide its Order No.40-3/2020-DM-I(A)dated 29.08.2020 has re-opened more activities in areas outside the containment zones and extended the lockdown in containment zones upto 30.09.2020;

And whereas, after due consideration of the aforesaid Order and the guidelines on Unlock 4.0 appended thereto, along with the prevailing threat of further spread of COVID-19 in the State of Mizoram, the State Executive Committee, with the approval of the Mizoram State Disaster Management Authority, has decided to continue to relax certain economic activities with emphasis on the precautionary measures;

Now therefore, the undersigned, in his capacity as Chairman, State Executive Committee and in exercise of the power conferred by Section 22(2)(h) & 24(l) of the Disaster Management Act, 2005 hereby orders that measures, as appended hereto, shall be implemented from **01.09.2020 to 30.09.2020**.

**Sd/- LALNUNMAWIA CHUAUNGO**  
Chief Secretary, Mizoram &  
Chairman, State Executive Committee,  
Mizoram State Disaster Management Authority.

**Memo No.B.13021/101/2020-DMR/Pt-III : Aizawl, the 31<sup>st</sup> of August, 2020**


Copy to:

1. Secretary to the Governor, Mizoram.
2. P.S. to Chief Minister, Mizoram for information.
3. P.S. to Deputy Chief Minister, Mizoram
4. P.S. to Speaker, Mizoram
5. P.S. to all Ministers/Vice-Chairman, State Planning Board/Ministers of State/Deputy Speaker/Deputy Govt. Chief Whip, Mizoram.
6. Home Secretary, Government of India, North Block, New Delhi.
7. Sr P.P.S to Chief Secretary, Government of Mizoram.
8. P.S. to Addl. Chief Secretary, Government of Mizoram.
9. All Principal Secretaries/Commissioners/Secretaries, Govt. of Mizoram.
10. Director General of Police, Mizoram.
11. Commissioner & Secretary, Mizoram Legislative Assembly.
12. All Administrative Heads of Departments, Government of Mizoram.
13. Secretary of all Constitutional & Statutory Bodies, Mizoram.
14. All Head of Departments, Government of Mizoram.
15. All Deputy Commissioners, Mizoram.
16. All District Superintendents of Police, Mizoram.
17. Executive Secretary, LADC/MADC/CADC
18. Superintendent of Police, Traffic, Aizawl.
19. Director, I&PR for wide publicity.
20. Controller, Printing & Stationery with 5(five) spare copies for publication in the Mizoram Gazette.
21. Guard File.



**(Dr MALSAWMTLUANGA FANCHUN)**

Under Secretary to the Govt. of Mizoram

 Disaster Management & Rehabilitation Department.

**Order No.B.13021/101/2020-DMR/Pt-III dated 31.08.2020**

A hnuai tarlan inkaihhraina hi 01.09.2020 a tanga 30.09.2020 thleng hman tur a ni a, a hma-a lockdown kaihhraina lo siam tawh te chu a thlak (supercede) ang.

**I. MIZORAM PUMA INKHUAHKHIRHNA KALPUI TUR TE**

**A. Inter-State Border**

1. Mizoram luhchhuahna inter-state border hawn mek, Bairabi, Vairengte leh Kanmun kaltlang kawngpuite chu bungraw phur lirthei tan hawn chhonzawm ani ang. Passenger phur motor tan erawh chuan screening leh quarantine chungchang fel taka ruahman anih zel theih nan Thawhtanni, Ningani leh Inrinni apiangin 6:00A.M a tanga 2:00 P.M chhung hawn thin a ni ang.
2. Lengpui airport chu bungraw phur (cargo) thlawhna tan hawn chhonzawm a ni ang. Commercial passenger flight-te tan erawh chuan hawn ni a hranpaa chhuah thin a ni ang.

**B. Mizorama lo lut te screening leh quarantine chungchang**

1. Mizoram-a lo lut reng reng chu entry point-ah uluk taka *screening* kalpui chhonzawm zel a ni anga, quarantine-na tur hmun ruatah quarantine tur an ni.
2. Quarantine dan tur fel taka ruahman a nih theih nan Mizoram an rawn luh hma-in mCOVID-19 mobile application *mPASS-flight* emaw *mPASS-entry of persons* hmangin an in-register lawk tur a ni.
3. Mizoram-a lo lutte quarantine dan chu Health & Family Welfare Department-in inkaihhraina a siam anga kalpui a ni ang.
4. Quarantine-a awm/thlen man, ei leh in man leh test-na man pek dan tur erawh chu Notification No.B13021/101/2020-DMR/Pt-III dated 20.07.2020 leh No.B.13021/187/2020-DMR dated 24.07.2020-in a tarlan angin kalpui a ni ang.

**C. Sawrkar office leh office dangte**

1. Mizoram chhunga Sawrkar office zawng zawngte chu dan pangngaiin an kal anga, office dangte pawh a hnuai inkaihhraina zawm chungin an kal thei ang. Office tinah a hnuai tarlante hi khauh takin kalpui tur a ni:
  - a) Head of Department/Head of Office ten khauh takin office chhungah *social distancing* an kalpui tur a ni.
  - b) Head of Department/Head of Office tin te chu office vawn fai leh tih thianghlim kawngah mawhphurtu an ni ang a, office chhungah kut silna hmanrua (tui, sahbawn/handwash) an buatsaih ngei ngei tur a ni. Tin, office gate/kawtkayah kut silna tur emaw hand sanitizer emaw an dah ang a, office building lut tur reng rengin kut an sil vek tur a ni.

- c) Office dawr tur reng rengin appointment an la hmasa tur a ni. Appointment (phalna) neia office dawrtu ten office an dawr chhung zawngin mask an vuah ngei tur a ni.
- d) Office building leh a chhehvel uluk takin tih thianglim (disinfect) thin tur a ni.
- e) Office hnathawk, damlohna nei sa emaw hrisel lohna bik nei leh nau paite, office kal thei lo te chu chawlh (Commuted Leave) pek theih an ni ang.
- f) Tul bikah lo chuan meeting neih loh tur a ni. A huhova inrawn/sawiho ngai thil a awm anih chuan a theih chin chinah video conferencing leh online mode dangte hman tangkai hram tur a ni.
- g) Department emaw office dangte nena indawr tulna thilah chuan e-mail emaw electronic media dang hman hram tum tur a ni.
- h) Mipuiin online-a office an dawra, bill te an pek theih nan a theih chin chinah ruahmanna siam tur a ni.

2. Thu leh awm hma chu Minister-te public interview hun khar rih a ni.

#### **D. Mipui vantlang tana inkhuahkhirhna hriat tur te**

1. District headquarters-ah te chuan zan dar **8:30** leh zing dar **4:30** inkarah pawn chhuah khap tlat a ni. Hemi atan hian District Magistrate ten Section 144 CrPC tlawhchhanin thupek an chhuah ang.
2. District headquarters-ah te chuan phalna nei lova vantlang hmuna mi 5 (panga) aia tam awmkhawm khap a ni. District Magistrate ten Section 144 CrPC tlawhchhanin thupek an chhuah ang.
3. Loh theih loh thil anih loh chuan, kum 65 chin chunglam te, taksa hriselna lama harsatna nei sa te (Chuap thalo, HIV+ve, zunthlum nasa, lungna, kalna, adt.), nau pai te leh naupang kum 10 (sawm) hnuailam te chu pawn chhuah loh hram tur a ni. Tin, chhungtin ten mahni chhungkua theuhah hetiang hriselna lama harsatna nei te himna atan ruahmanna an siam tur a ni.
4. Mask vuah hi mahni leh midang himna atan a pawimawh avangin midang nena awmhona-ah vuah ngei tur a ni. Pawn (vantlang/puipunna hmun, dawr, office, damdawiin, clinic adt.) chhuak tur reng reng chuan face mask emaw hmanraw dang hmangin hmai an tuam ngei tur a ni.
5. Vantlang hmun leh dawra kalte chu metre hnih tala inhlata awm tur a ni.
6. Mizoram pawn atanga lo lut, quarantine paltlang lo mikhualte tumahin thlen phal a ni lo.

### **E. Lirthei hmanga zin veivah leh mipui chet vel chungchang**

Mizoram chhung khawkar kawnga khualzin phur lirthei (commercial passenger vehicle) leh city/town bus, taxi, auto rickshaw leh two-wheeler taxi te chuan registration-a seating capacity tarlan aia tam an phur tur a ni lo. Lirthei khalhtute leh an phurh ten face mask an vuah vek tur a ni a, passenger-te hman tur *hand sanitizer* an pai reng bawk tur a ni. Hemi chungchangah hian motor enkawltu (driver/conductor) ten mawh an phur ang. Driver/conductor-in a zing thei ang berin lirthei chhung, thutna leh vawnbante uluk takin an tithianghlim (sanitize) thin tur a ni.

### **F. Zirna in, sakhaw biakna hmun leh mipui punkhawmna hmun te**

1. School, college, educational leh coaching institution te chu khar chhunzawm an ni anga, online distance learning erawh kalpui chhunzawm theih a ni. September ni 21, 2020 hnu lama kal dan tur inkaihhraina chua hranpain siam a ni ang.
2. Sakhaw biakna hmunah te chuan mipui punkhawmna huaihawt phal a ni lo. Zing tawngtai inkhawm erawh chu mi 50 (sawmnga) aia tamlo tan neih phal a ni.
3. Mipui ten a hmuna an en theih tur games & sports tournament huaihawt phal a ni lo. Entu mipui punkhawmna tel lo games & sports practice erawh chu neih phal a ni. Amaherawhchu, mi 25 aia tam punkhawm khap a ni.
4. Cinema hall, auditorium, community hall, swimming pool leh hetiang intawllenna hmunte chu khar chhunzawm tur a ni.
5. Mitthi vuina, lungphun, inneihna (man hlan, inneih inkhawm leh reception), anniversary, pawl thila kalkhawmna, book release, etc. ah te chuan mi 50 (sawmnga) aia tam punkhawm khap a ni. Heng hmuna telte chhinchhiahna kimchang (hming, address, phone number leh kal hun te) ziahna bu/register chu a huaihawttu ten an vawng tur a ni.
6. Mitthi vuina bikah hian chhiatni/ thatni puipunna-a kenkawh tur Sawrkar Order No. B.I302I/101/2020-DMR/Pt-III dated 13.08.2020 in a tarlan heng kaihhruainate hi tha taka zawm tur a ni.
  - a) Mi 50 aia tam punkhawm khap tlat a ni. Chhungkhat laina pawh a tlem thei ang ber kal thin nise, association/pawl aiawh mi 2 (pahnih) aia tam kal loh tur a ni.
  - b) Social distancing a awm theih nan kohhran/community hall emaw veng chhunga hall remchangah invuina hun hman tur a ni. Hemi atan hian mitthi lawina kohhran leh a veng neitu YMA/YLA/MTP/YCA emaw LLTF/VLTF ten ruahmanna an siam ang.
  - c) Mitthi vuina-a kal zawng zawngte hming pum, address leh telephone number chhinchhiah tur a ni a, a remchan dan angin YMA/YLA/MTP/ YCA emaw LLTF/VLTF ten ruahmanna an siam ang.

- d) Chhياتni/thatni puipunna hmunahte zai/zaikhawm loh tur a ni.
- e) Mitthi vuitu tur chu a theih hram chuan kum lama upa lo leh mi hrisel pangngai a ni tur a ni.
- f) Mitthi vuina-ah hian kum lama upa te leh hrisel lohna benvawn nei te kal loh tur a ni.
- g) Mitthi vuina-ah thingpui sem loh tur a ni.
- h) Chhياتni/thatni-ah mipui kalkhawm ten face mask an vuah vek tur a ni a. Thusawi, thupuan leh tawngtai lai pheh chuan mask phelh miah loh tur a ni.

#### **G. Bungraw chawkluh leh thiar chungchang**

1. Phai atanga bungraw lalut tur leh rawn phurlut tur reng reng chuan **mCOVID-19** mobile application-a **mPass** hmangin declaration an thehlut tur a ni.
2. Driver leh handyman te chu **Aarogya Setu**-ah in register vek tur a ni.
3. Driver leh handyman, Mizoram atanga bungraw la tura zin chhuak thin te chuan bungraw lak hna an thawh chhung chu midang nen intlawhpawh lovin an thawk ang a, an awm lailawkna tur chu anmahni ruaitu te kut ani ang. COVID-19 test negative result an neih veleh emaw load an lak hnuhnun ber atanga ni 14 hnu-ah midang nen an intlawhpawh thei ang.
4. State pawn lam lirthei driver leh handyman, phai atanga bungrua rawn thiar lut thinte chu an kalphung pangngai angin khaw pawn hmun remchangah anmahniin eirawng an inbawl chawp ang a, khawchhungah midang nen inchiahpiah lovin an bungrua an unload zawh veleh an let leh nghal ang. An bungrua unload chhung hian an motor atanga chhuak lovin, midangte atanga metre 2 (hnih) tala hla-ah an awm tur a ni. Hemi chungchangah hian bungraw neitu ten mawh an phur ang.
5. A chungah tarlan driver leh handyman-te hian kawng laka harsatna an tawh thulhah State Control Room (Toll free 1070, landline 0389-2335842/2335837 leh mobile 9366331931)-ah phone-in an harsatnate an thlen thei ang.

#### **H. Dawr leh sumdawna hmun**

1. Bazar, dawr, petrol pump/filling station leh sumdawna hmuna 'social distancing' kenkawh chungchangah a neitu ten mawh an phur ang. Tin, tha taka zawm a nih ngei nan LLTF/VLTF ten anmahni bial chhungah hma an la bawk ang. Tin, heng hmunah te hian a hnuai tarlan kaihruainate hi zawm ngei tur a ni:
  - a) Dawrtu leh dawr neitu ten face mask emaw hmanraw dang hmangin hmai an tuam ngei ngei tur a ni.

- b) Dawrneitu ten faina, a bik takin kut sil fai, an uar tur a ni. Tin, dawrtu te tan hand sanitizer an chhawp ngei ngei tur a ni.
  - c) Mi pathum aia tamin dawr an nghak tur a ni lo. Wholesale dawr leh dawr lian (departmental store)-ah te erawh chuan mamawh dan azirin godown/ store lama thawktu nen mi 6 (paruk) thleng an chhawr thei ang a, a zat chiah erawh chu dawr awmna veng LLTF/VLTF ten an bituk ang.
  - d) Dawrtu te hming, address, contact number leh an dawr hun chhinchhiahna record fel takin a vawng tur a ni.
  - e) Dawrtu te an intlar a tul changin social distancing an zawm ngeina turin dawr neitu ten ruahmanna an siam tur a ni. Dawr chhungah pawh meter hniha inhlatin an awm tur ani.
  - f) Loh theih loh thil emaw a hmunhma-in a zir lo a nih loh chuan dawr chhungah dawrtute luhtir loh tur a ni.
  - g) A theih chinah pawisa fai inhlan kher lova indawr dan (cashless transaction) hman tangkai tur a ni.
2. Gym, beauty parlour, lumehna, spa etc. ah te hian an hmanrua leh equipment uluk taka tihthianghlim (sanitize) reng tur a ni. Customer te hming, address, contact number leh dawr hun chhinchhiahna record fel takin an vawng tur a ni. Heng hmunah te hian tum khatah mi 10 (sawm) aia tam awm phal a ni lova, customer ten social distancing uluk taka an zawm theih nan a neitu/nghaktu ten ruahmanna an siam ang.
  3. Dawr zawng zawng chu (damdawi dawr tiam lovin) tlai dar **7:00** hma-in khar vek tur a ni.
  4. Loneitu leh huan neitute, ran vulhtute, sangha dil neitute leh a thawktute pawh an hnathawhna hmun theuhvah midang nena inhlat taka hna thawh tur a ni.
  5. Mipuiin awlsam zawka thlai leh chawhmeh an hmuh theih nan veng hrang hrang LLTF/VLTF ten chawhmeh zawrhna tur hmun an ruahman ang a, metre 2 aia in hnaih lo turin thutna an ruahmansak ang. Inrinni-a mipui punkhawm luih luih pumpelh nan kar khatah ni 3 (thum) tal thlai thar leh chawhmeh dang zawrhna hun ruahman thin tur a ni. A tul angin bazar hmun kher ni lo, school kawt zawl, inkhelhna field, tualzawl leh hmun remchangah te ruahmanna siam tur a ni.

## II. AIZAWL MUNICIPAL AREA BIKALIRTHEI VEIVAH DAN TUR.

1. Lirthei intlanchhawk dan tur Superintendent of Police (Traffic)-in Notification No.RO/TRF/SP-Noti-7/08/514dated 31.07.2020 (**Annexure**) a chhuah chu hman tur a ni.
2. Chawlhni (Sunday) ah lirthei tlanchnuah phal a nilo.

3. Chhiat tawh thil leh medical emergency-ah chuan LLTF ten lirthei tlan phalna an pe thei ang.
4. Ṭul bik dangah leh Aizawl atanga chhuak leh lut turte tan Superintendent of Police (Traffic)-inphalna a pe thei ang. Phalna hi mCOVID-19 mobile application emaw <https://mcovid19.mizoram.gov.in> hmangin dil theih a ni.

### **III. CONTAINMENT AREA/ZONE PUAN CHUNGCHANG**

1. The Mizoram Epidemic Diseases (COVID-19) Regulations, 2020 in thuneihna a pek- Chief Secretary leh Deputy Commissioner-te lo chuan containment area/zone leh lockdown an puang thei lova, hei hian veng bil lockdown pawh a huam a ni.
2. A ṭul dan azirin Deputy Commissioner ten an district chhunga khawi hmun pawh risk assessment mumal tak neiin *containment area/ zone*-ah an puang ang.
3. Containment area/zone-ah te chuan Deputy Commissioner-in thupek a chhuah te chu zawm tur a ni.
4. Containment area/zone pawna lockdown puan a ngai a nih chuan Central Sawrkar rawnin State Sawrkarin a puang ang.

### **IV. SCREENING, TESTING, QUARANTINE LEH HRI VEI TE ENKAWL CHUNGCHANG**

COVID-19 testing, quarantine mek leh hri pai te enkawl chungchang, COVID Care Centre, Dedicated COVID Health Centre leh Dedicated COVID Hospital te kalpui dan leh heng hmunhma te tihthianghlim chungchangah chuan Health & Family Welfare Department-in inkaihhraina a siam te chu a ṭul anga ennawnin khauh taka kalpui tur a ni ang.

### **V. HREMNA DAN**

He thupek zawm lo chu Disaster Management Act, 2005 hnuaia Section 51 atanga Section 60, The Mizoram (Containment & Prevention of COVID-19) Ordinance, 2020 hnuaia Section 5 leh IPC Section 188 hmangin hrem theih an ni.

Sawrkarin heng thuchhuah a siamte hi a ṭul dan azirin a ennawnin a tidanglam thei ang.



**(LALNUNMAWIA CHUAUNGO)**  
Chief Secretary & Chairman  
State Executive Committee  
Mizoram State Disaster Management Authority



**OFFICE OF THE SUPERINTENDENT OF POLICE  
TRAFFIC :AIZAWL : MIZORAM**

Ph: 0389 2310003 email:sp-traffic@mizoram.gov.in

No. RO/TRF/SP-Noti-7/08/514

Dated Aizawl, the 31<sup>st</sup> July, 2020.

**PUBLIC NOTICE**

Disaster Management and Rehabilitation Department, GOM Order No.B.13021/101/2020-DMR/Pt-III Dt. 31.7.2020 tlawhchhanin Mizoram State Sorkar Notification No.B.12021/10/04-TRP Dt.22.8.2008 leh Section 115 of MV Act, 1988-in thuneihna min pek angin, kei a hnuai hming ziaktu/sign-tu hian mipuite tana remchan zawk nan leh Covid-19 hrileng mek laka mipui te him zawk nan Aizawl khawpui (AMC area) chhungah ni **1.8.2020 - 31.8.2020** thleng lirthei intlanchhawk/indinchhawk dan tur a hnuai ami ang hian thupek ka chhuah e.

**INTLANCHHAWK DAN TUR LEH A HUAM CHIN TUR**

1. Intlanchhawk hian mimal motor leh Sorkar motor, Two-Wheeler zawng zawng bungraw phur lirthei zawng zawng a huam ang.
2. Lirthei registration number tawp ber te tlan chhuah theihloh ni chu hetiang hi a ni ang –

***Thawhtanni(Monday) ah Registration 1 leh 2 a tawp***

***Thawhlejni(Tuesday) ah Registration 3 leh 4 a tawp***

***Nilaini(Wednesday) ah Registration 5 leh 6 a tawp***

***Ningani(Thursday) ah Registration 7 leh 8 a tawp***

***Zirtawpni(Friday) ah Registration 9 leh 0 a tawp***

***❖ Inrinni(Saturday) ah Lirthei engpawh tlan chhuah phal a ni***

***❖ Pahianni(Sunday) ah Lirthei engchi mah tlan chhuah phal a ni lo.***

Tlan chhuah phalloh hun hian **Zing dar 9:00 atanga Tlai dar 5:30 inkar** a huam ang.

3. Mizoram District dang lirthei zawng zawng te, State pawna lirthei register te, Private Motor leh Bungraw phur motor Aizawl khawpui chhunga awm lehrawn tlan lut tur reng reng te pawh intlanchhawk hian a huam ang.
4. Taxi bik chu Sticker A, B leh C hmanga intlanchhawk kalpui mek ang hian **Zing Dar 9:00 atanga Tlai Dar 6:30 inkar an intlanchhawk ang.** Inrinni (Saturday) bikah Chawhnu Dar 1:00PM atangin Taxi-te hi an vaia tlanchnhuah phalsak an ni. Amaherawhchu, Pathianni (Sunday) ah hian lirthei dang ang bawkin tlanchnhuah phal a ni lo.
5. Two Wheeler Taxi bik chu Sticker A, B, C, D leh E hmanga an tlan dan tur kalpui mek ang hian **Zing Dar 9:00 atanga Tlai Dar 6:30 inkar ah an tlan ang.** Inrinni (Saturday) bikah Chawhnu Dar 1:00 atangin tlangdung kawngpui (Main Spine/artery) ah an vaia tlanchnhuah phalsak an ni. Amaherawhchu, Pathianni (Sunday) ah hian lirthei dang ang bawkin tlanchnhuah phal a ni lo.

### **A HUAMLOH TUR TE**

1. Governor, Chief Minister leh Speaker-te (an carcade tiamin) a huam lovang.
2. Gauhati High Court Judge te a huam lovang.
3. Public service vehicle (passenger phur chi lirthei) City Bus/ Bus, Maxi Cab/ Sumo (State dang registered huamin), Auto Rickshaw, Institution Bus, Department Bus.
4. Police Department motor duty, Traffic Police duty-te, Fire (F&ES) motor, Excise & Narcotics motor duty, Medical & Hospital Emergency duty, Ambulance/Morgue van, Executive Magistrate law and order duty leh emergency duty, Media mi te (MJA sticker tar te chauh), PHE emergency duty leh PHE tuisem, P&E emergency duty, Bawnghnute sem, Chanchinbu sem, AMC hnuaia Bawlhhlawh paih (Garbage) motor duty, Army leh Para-Military Force, Government Department/Office Despatch Rider-te.
5. Rualbanlote tana Special Vehicle-te a huam lovang.

6. District dang atanga Sorkar thil pawimawha duty-te, Law & Order leh Essential Commodities duty-te chu Aizawl Traffic Police-te an hrih hmasak hnuah an lirthei tlan dan tur ruahmansak an ni ang.
7. HMV/MMV leh a chunglamte: Sairang atanga Zemabawk (NH-54) lama tlan tlang tur te chu Zing Dar 7:00 atanga Chawhnu Dar 1:00 inkarah an tlan thei ang. Tin, Zemabawk lam atanga Sairang lama tlan tlang turte chu Chawhnu Dar 1:30 atanga a tuk zing Dar 7:00 inkarah an tlan tlang thei ang.

Tin, Aizawl khawpui chhunga “**Entry Period**” neia lirthei tlan thin te chu a hnuai ami ang hian an tlan chhunzawm ang.

**1. HMV/MMV ENTRY PERIOD:**

AIZAWL CITY :	8:00 PM	-	7:00 AM
VAIVAKAWN TO TEMPLE :	8:00 PM	-	11:00 PM
TEMPLE TO VAIVAKAWN :	11:30 PM	-	6:30 AM

**2. TIPPER (SK/LPK (407)/  
LOAD KING/SML etc.)  
ENTRY PERIOD**

10:30 AM	-	4:00 PM
6:00 PM	-	8:30 AM

A chunga a huam loh tur sawi bakah hian eng emaw hriatlawkloh Emergency case leh tul bik tak tak thil ah chuan SP Traffic Office, Treasury Square ah leh Aizawl Traffic Control Room Phone Number: 0389-2322307/ 2313061/ 9366553559 ah te Lirthei tlan phalna Permit hi dil theih a ni ang. Tin, Permit hi mCOVID-19 mobile application hnuai mPASS-TRAFFIC/**online** link <https://mccovid19.mizoram.gov.in> atangin dil theih a ni baw k ang.

He thupek zawmlo man te chu Section 179 MV Act, 1988 leh Section 5(9) of The Mizoram (Containment and Prevention of Covid-19) Ordinance, 2020 hmanga hrem an ni ang.

Sd/-

**(RODINGLIANA CHAWNGTHU) MPS**

Sr. Superintendent of Police

Traffic :Aizawl: Mizoram

Dated Aizawl, the July, 2020

No. RO/TRF/SP-Noti-7/08/

Copy to :-

1. PS to Hon’ble Chief Minister, Mizoram for kind information please.
2. PS to Hon’ble Minister, UD&PA, Mizoram for kind information please.

3. PS to Hon'ble Minister, Home Dept., Mizoram for kind information please.
4. PS to Hon'ble Minister, Health & Family Welfare Dept., Mizoram for kind information please.
5. PS to Hon'ble Minister, Transport Dept., Mizoram for kind information please.
6. The Mayor, AMC for kind information please.
7. Sr. PPS to Chief Secretary, Govt. of Mizoram for kind information please.
8. SOs to DGP (M), IGP(L&O), IGP (Hqrs./Intel.), Mizoram for kind information of DGP (M), IGP(L&O), IGP (Hqrs./Intel.) Aizawl.
9. The Secretary, Home Dept., Mizoram for kind information please.
10. The Registrar, Gauhati High Court, Aizawl Bench for kind information please.
11. The DIGP (HQRS/NR/SR/ER/TRG/CID/ARMED), Mizoram for kind information please.
12. Member Secretary, Coordination Committee on Traffic Management & Addl. Secretary, Home Dept., Mizoram for kind information please.
13. The Director, Fire & Emergency Services, Mizoram for kind information please.
14. PS to Secretary, Transport Deptt, Mizoram for kind information please.
15. The Deputy Commissioner, Aizawl District for kind information please.
16. The SP, Aizawl District /SP Security/SP CID (SB) Mizoram for kind information please.
17. The Director, Transport Department for kind information please.
18. The Director, I & PR for kind information and wide publicity as a part of news item in the interest of public service.
19. Dy. SP, Traffic (Field)/Officer-in-Charge, Aizawl City Traffic Station for information and necessary action.
20. President, MJA for kind information please.
21. Guard file.



**(RODINGLIANA CHAWNGTHU) MPS**  
Sr. Superintendent of Police  
Traffic : Aizawl : Mizoram